

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).4127/2024

RADHA DEVI MISHRA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 92169/26 IS LISTED UNDER THIS ITEM]
IA No. 92169/2026 - EARLY HEARING APPLICATION

Date : 04-05-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHIFor Appellant(s) Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Mr. Gladson Rodrigues, Adv.For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. S.K. Pandey, Adv.
Mr. Anshul Rai, Adv.
For M/s Dharmaprabhas Law Associates, AORUPON hearing the counsel the Court made the following
O R D E RIA No. 92169/2026

1. List the appeal for hearing in the week commencing 07.12.2026 before an appropriate Bench.
2. I.A. No.92169/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR